

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(CAA) No. 271/KB/2017

Present:

Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th December 2017, 10.30 A.M

Name of the Company		Rotary & Dynamic Seals Pvt Ltd		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. TIANLA
Dy Director
O/o RD (ER) *8-12-17*
Ministry of Corporate Affairs

2. S. N. Sharma, Advocate. *Vilay Georges*
Vilay Georges, advocate. } for petitioner. *advocate.*
8-12-17.

ORDER

Ld. Counsel for the petitioner and the Dy. Director from the O/o of the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.

Ld. Counsel for the petitioner submits that he need time to reply to the objection raised by the Regional Director. 7 days time is granted for filing reply.

List on 12/01/2018.

8d
(Jinan K.R.)
Member (J)